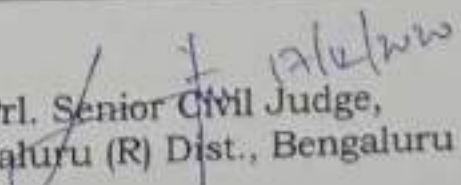


**In the court of the Principal Senior Civil Judge,
Bangalore Rural District, Bangalore,
the following cases are posted on
18-12-2020**

Morning Session 11 am to 2 pm	Afternoon Session 3 pm to 5.45pm
<p><u>Evidence</u></p> <ol style="list-style-type: none">1. O.S. 331/20142. O.S. 595/20143. O.S. 650/20144. O.S. 1844/20145. O.S. 1972/20146. O.S. 923/20157. O.S. 1095/20158. O.S. 1777/20159. O.S. 1299/201710. O.S. 1643/201711. O.S. 143/201812. O.S. 785/201813. O.S. 828/201814. O.S. 926/201815. O.S. 1107/201816. O.S. 1151/201817. O.S. 1667/201818. O.S. 1750/2018 <p><u>ADR</u></p> <ol style="list-style-type: none">19. O.S. 2102/201420. O.S. 1218/201521. O.S. 1856/201522. M.C. 229/201823. M.C. 317/201824. M.C. 25/201925. M.C. 333/2019	<p><u>Hearing</u></p> <ol style="list-style-type: none">26. O.S. 334/201027. O.S. 628/2014


Prl. Senior Civil Judge,
Bangaluru (R) Dist., Bengaluru

Note: Other Cases are adjourned in the CIS

20	OS 375/2010	Hearing	G Vishwanatha Reddy	
21	OS 1157/2013	Hearing	Y N S R	
22	OS 1945/2014	Hearing	V Anand	
23	OS 1396/2020	Hearing	I Devananda	
24	OS 1729/2014	Issues	K H Ramu	
25	OS 2091/2014	Issues	V B R	
26	OS 526/2015	Issues	L Mahadevaiah	
27	OS 925/2017	Issues	Manu B P	
28	OS 1381/2017	Issues	J C Kumar	

Cause List

20 + 20 Cases listed for Hearing on 18.12.2020


MORNING SESSION

Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	OS 821/2005	Hearing	OK Harisha	
2	OS 994/2015	Steps	M Venkataswamy	
3	OS 225/2020	Hearing	L Ravi Kumar	
4	OS 1468/2013	Evidence	Ramesha	
5	OS 1747/2013	Evidence	A S R	
6	OS 1770/2014	Evidence	Suraj	
7	OS 710/2015	Evidence		
8	OS 998/2015	Evidence	N V M	
9	OS 1715/2015	Evidence	V Vijayashekara Gowda	
10	OS 1822/2015	Evidence	M S Purushothama Rao	
11	OS 1823/2015	Evidence	M S Purushothama Rao	
12	OS 1824/2015	Evidence	M S Purushothama Rao	
13	OS 1575/2018	Evidence	A SK	
14	OS 109/2019	Evidence	G M V	
15	OS 379/2019	Evidence	Theja A P	
16	OS 1856/2007	Arguments		
17	RA 80/2020	Arguments	K P Thrimurthy	
18	OS 1478/2005	Hearing	Prabhakar V	
19	OS 1751/2007	Hearing	M J J	

AFTER-NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	
1	EX 20/2020	Hearing	Venkatesh R	
2	Misc 67/2020	Hearing	Abhinav Anand K	
3	OS 1272/2020	Hearing	V N R	
4	OS 1302/2020	Hearing	TN Gopala	
5	OS 23/2007	Evidence	Mylaraiah Ass	
6	OS 1473/2007	Evidence	K H Somashekara	
7	OS 1437/2008	Evidence	M A mulla	
8	Misc 19/2009	Evidence	H R Nanthakrishnamurthy	
9	OS 345/2009	Evidence	Anjaneya A F	
10	OS 358/2013	Evidence	M Srinivasaiah	
11	OS 810/2013	Evidence	G T Kumar	
12	OS 1036/2013	Evidence	Kumar and Kumar	
13	OS 1449/2007	Judgment	G Vijaya Kumar	
14	OS 1367/2009	Judgment	V N R Ass	
15	EX 15/2018	Orders	Mithun Gerani	

Note: Other cases are adjourned as per CIS.


I Addl. Senior Civil
Bengaluru Rural District

**List of cases posted on 18.12.2020 on S.O.P basis in the
court of II Addl. Senior Civil Judge, Bengaluru Rural
District, Bengaluru.**

Morning Session					
01	OS.1162/2020	Summons	17	OS.1718/2019	Hearing
02	OS.1141/2020	Summons	18	MC. 402/2019	Hearing
03	MC.231/2020	Notice	19	OS.716/2016	Conciliation
04	OS.768/2010	Hearing	20	OS.131/2018	Conciliation
05	OS.681/2013	Hearing	21	OS.423/2018	Conciliation
06	Misc.75/2016	Hearing	22	OS.918/2018	Conciliation
07	Misc.94/2016	Hearing	23	OS.332/2019	Conciliation
08	OS.1768/2016	Hearing	24	OS.479/2019	Conciliation
09	OS.1188/2017	Hearing	25	OS.1500/2017	Compliance
10	OS.1330/2017	Hearing	26	OS.1829/2016	Arguments
11	OS.1635/2017	Hearing	27	OS.1350/2020	Appearance of Party
12	FDP.7/2018	Hearing	28	OS.891/2011	Evidence
13	Ex.49/2018	Hearing	29	OS.1736/2013	Evidence
14	OS.1197/2018	Hearing	30	OS.629/2018	Evidence
15	Rev.2/2019	Hearing	31	OS.248/2018	Evidence
16	Ex.72/2019	Hearing	32.	OS.1530/2018	Evidence

Afternoon Session					
33	OS.1253/2019	Summons	38	OS.1324/2017	Conciliation
34	OS.1906/2019	Summons	39	OS.1853/2019	Orders
35	OS.35/2020	Summons	40	OS.1184/2020	Orders
36	OS.175/2020	Summons	41	OS.1433/2020	Orders
37	OS.231/2020	Summons			

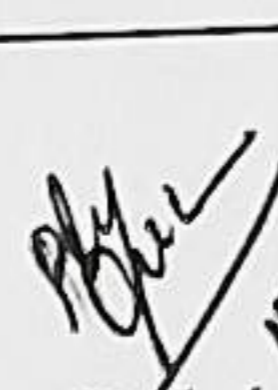
Note: Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

-sd/-

II Addl. Senior Civil Judge,
Bengaluru (R) District, Bengaluru.

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **18.12.2020**
CIVIL CASES

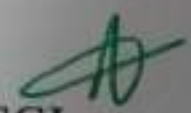
MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 1916/2005 2) OS. 306/2011 3) OS. 1012/2017 4) OS. 114/2019 5) OS. 792/2019</p> <p><u>SUMMONS</u></p> <p>6) OS. 934/2018 7) OS. 1580/2018</p> <p><u>OBJECTIONS</u></p> <p>8) OS. 1271/2008 9) OS. 1311/2008</p> <p><u>HEARING</u></p> <p>10) OS. 90/1990 11) OS. 826/2010 12) OS. 599/2011 13) OS. 882/2012</p>	<p><u>HEARING</u></p> <p>14) OS. 1213/2012 15) OS. 1600/2012 16) OS. 1073/2014 17) OS. 1270/2014 18) OS. 1499/2014 19) OS. 1592/2014 20) OS. 2030/2014 21) OS. 2092/2014 22) OS. 1595/2015 23) OS. 1664/2015 24) OS. 1795/2016 25) OS. 114/2017 26) Misc. 40/2017 27) OS. 706/2017 28) Misc. 109/2017 29) OS. 1336/2018 30) OS. 1761/2018 31) OS. 1662/2019 32) MC. 204/2020 33) MC. 296/2020</p>


Sd/- 18/12/2020
17/12/2020
III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
17.12.2020**

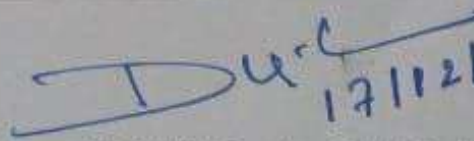
Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
<u>To hear on IAs</u> 1. O.S.1203/2020 2. O.S.748/2017 3. O.S.180/2018	<u>To hear on IAs</u> 1. O.S.672/2018 2. O.S.631/2020
Evidence	Evidence
1.O.S.794/2012 2.O.S.1911/2014	3. O.S.2004/2014 4. O.S.201/2016


IV ASCJ 16.12.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 18.12.2020

<u>Morning Session</u>	<u>After Noon Session</u>
<u>Hearing</u> 1) OS. 832/2006	<u>Hearing</u> 1) OS. 821/2007 2) OS. 1094/2007 3) OS. 1801/2007 4) OS. 2473/2007 5) OS. 710/2012 6) OS. 122/2013 7) OS. 935/2013 8) FDP. 6/2015 9) P & SC. 6/2015 10) OS. 1828/2015 11) OS. 587/2016 12) MA. 85/2020
<u>Evidence</u> 2) OS. 132/2005 3) OS. 1152/2005 4) OS. 1435/2005 5) OS. 2256/2006 6) OS. 443/2007 7) OS. 2583/2007 8) OS. 1102/2011 9) EX. 69/2011 10) OS. 1096/2012 11) Misc. 3/2015 12) OS. 54/2016 13) OS. 744/2016 14) OS. 1139/2016 15) OS. 1184/2016 16) OS. 9/2017 17) OS. 1072/2007	<u>Arguments</u> 13) OS. 433/2015 14) OS. 1250/2016
<u>Arguments</u> 18) OS. 1105/2006 19) OS. 1549/2006 20) OS. 535/2009	<u>Pre conciliation for E Lok Adalath</u> 15) OS. 614/2008 16) OS. 466/2015 17) OS. 1501/2012 18) OS. 1408/2020 19) OS. 145/2015 20) OS. 149/2015


17/12/2020


V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In The Court Of VI Addl. Senior Civil Judge, Bengaluru
Rural District, Bengaluru the following cases are posted on
18.12.2020

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 1468/2014	Summons	1	O.S. 1388/2011	Hearing
2	O.S. 894/2015	Summons	2	MISC. 4/2015	Hearing
3	O.S. 343/2017	Summons	3	FDP 10/2015	Hearing
4	O.S. 1188/2020	Hearing	4	O.S. 689/2015	Hearing
5	O.S. 1506/2014	Hearing	5	O.S. 1214/2015	Hearing
6	O.S. 1008/2007	Hearing	6	O.S. 234/2017	Hearing
7	O.S. 1017/2007	Hearing	7	O.S. 452/2017	Hearing
8	O.S. 1574/2007	Hearing	8	O.S. 1124/2020	Hearing
9	O.S. 1783/2007	Hearing	9	O.S. 1166/2020	Hearing
10	O.S. 1359/2020	Hearing	10	O.S. 391/2015	A.D.R
11	MVC. 634/2015	Evidence	11	O.S. 256/2014	Issues
12	MVC. 663/2015	Evidence	12	O.S. 285/2014	Issues
13	O.S. 2199/2006	Evidence	13	O.S. 359/2014	Issues
14	O.S. 1486/2012	Evidence	14	O.S. 1385/2014	Issues
15	M.C. 8/2017	Evidence	15	O.S. 1388/2015	Issues
16	O.S. 1580/2014	Evidence	16	O.S. 44/2017	Issues
17	O.S. 625/2014	Evidence	17	O.S. 732/2017	Issues
18	O.S. 264/2017	Evidence	18	O.S. 1402/2020	Orders
19	G & WC. 9/2017	Evidence	19	O.S. 1409/2020	Orders
20	O.S. 1372/2016	Arguments	20	O.S. 902/2011	Obejctions

Date : 18.12.2020

Place : Bengaluru


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 18.12.2020 are adjourned in the CIS, as per SOP.